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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 373/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: M/s. Paman Realty Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 373/14(1)/NCLT/MB/MAH/2017

At request of the Professional appearing on behalf of the Petitioner, list this
matter on 04.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)